

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &
IA NO. 817 OF 2017**

Dated: 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi
Mr. Krishna Kant

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Deepak Khurana
Mr. Tejasv for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.11.2018**. Interim order, if any, will continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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